GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1657
ANSWERED ON:06.03.2006
AFFORESTATION
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has undertaken afforestation activities in the country in the current Plan;
- (b) if so, the details of targets set and achieved so far, State-wise;
- (c) the funds allocated and utilized so far, State-wise;
- (d) the reasons for non-utilization of allocated funds in time under various projects; and
- (e) the steps taken to achieve the targets of current Plan?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a), (b) and (c) The Ministry of Environment and Forests is implementing National Afforestation Programme (NAP) Scheme in the country during the Tenth Five Year Plan. The scheme is being implemented through Forest Development Agency (FDA) at the forest division level and Joint Forest Management Committees (JFMCs) at the village level. As on 6.2.2006, 680 FDA projects have been approved in the country at a total cost of Rs.1489.42 Crores for treating an area of 9.04 lakh hectares through 22,878 JFMCs. A sum of Rs.846.21 Crores has already been released till 6.2.2006. The State-wise number of FDA projects approved with project area, total project cost, and funds released thereof are given in the Annexure.
- (d) and (e) Funds are utilized by FDAs and JFMCs as per activities identified in the approved project, and contained in the microplan at the village level. Next instalment for the project is released only when satisfactory utilization of the previous release has been achieved. The FDA projects are monitored, inter-alia, for expeditious implementation and utilization of funds, and for timely achievement of targets by the National-level Steering Committee at the Central Government level, and the State-level Coordination Committee at the State-level. Besides, officers of the State Forest Department and the Ministry of Environment and Forests undertake field visits with a view to facilitating efficient implementation of the FDA projects.

Annexure

(As on 6.2.2006)

ANNEXURE REFERRED TO IN REPLY TO PART (a), (b) AND (c) OF LOK SABHA UNSTARRED QUESTION No.1657 DUE FOR ANSWER ON 06.03.2006 REGARDING AFFORESTATION.

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S.No. Name of States/ No. of FDA Total Project Total Project Amount
 Union Project propo- Area Cost (Rs.in Released
 Territory sals approved (in Ha.) Crores) (Rs.in Crores)
1 Andhra Pradesh 32 47400 82.35 39.98
2 Arunachal Pradesh 13 19476 24.45 11.69
3 Assam 29 26955 36.56 19.07
4 Bihar 7 10150 13.57 6.44
5 Chhattisgarh 31 41814 72.87 49.22
6 Goa 3 1250 2.39 0.64
7 Gujarat 21 30445 60.87 27.14 8 Haryana 16 21055 52.24 37.25
9 Himachal Pradesh 27 32378 52.53 25.64
10 Jammu & Kashmir 31 47839 74.61 21.75
11 Jharkhand 27 38600 55.04 25.93
12 Karnataka 43 57880 110.42 73.74
13 Kerala 3 15840 47.44 10.29
14 Madhya Pradesh 47 75500 110.83 66.59
15 Maharashtra 45 65738 98.62 42.47
16 Manipur 13 18374 26.58 19.21
17 Meghalaya 7 7400 12 7.63
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- 18 Mizoram 19 26770 60.12 45.97 18 Mizoram 19 26770 60.12 45.97
 19 Nagaland 16 25528 37.71 30.39
 20 Orissa 34 50727 65.17 38.4
 21 Punjab 7 6515 14.16 5.6
 22 Rajasthan 30 27340 38.19 20.93
 23 Sikkim 7 15280 27.72 20.42
 24 Tamil Nadu 32 52253 93.23 55.6
 25 Tripura 12 19405 25.57 16.31
 26 Uttar Pradesh 58 63004 103.88 82.06
 27 Uttaranchal 34 37050 51.58 26.54
 28 West Bengal 16 22656 38.72 19.31
 Total 680 904622 1489.42 846.21